

an>

Title: Laid on explanatory statement showing reasons for immediate legislation by promulgation of the Securities Laws (Amendment) Ordinance , 2014(No. 2 of 2014).

SHRIMATI NIRMALA SITHARAMAN: I beg to lay on the Table an explanatory Statement (Hindi and English versions) showing reasons for immediate legislation by promulgation of the Securities Laws (Amendment) Ordinance, 2014 (No.2 of 2014).